

Detenus in Special Sub-Jail, Viyyoor, Kerala

2005. **Shri A. K. Gopalan**: Will the Minister of **Home Affairs** be pleased to state:

(a) the number of women detenus kept in the Special Sub-Jail, Viyyoor, Kerala;

(b) whether these detenus are kept separately in single cells without company;

(c) whether Government permit them to take food along with other detenus;

(d) whether Government permit them to take part in games and intellectual pursuit with other detenus; and

(e) whether it is against the Security prisoners rules, if so, the action government propose to take in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) One.

(b) She has been kept in a room in the female block.

(c) and (d). She is not allowed to take food with male detenus, nor to take part in games with them.

(e) This is in accordance with Jail Rules of Kerala Government.

Statues of Lala Lajpat Rai and Pandit Pant

2006. **Shri Ram Harkh Yadav**: Will the Minister of **Home Affairs** be pleased to state:

(a) whether the statues of Lala Lajpat Rai and Pandit G. B. Pant are to be installed in the near future nearabout the Parliament House, New Delhi;

(b) if so, the location of the said statues; and

(c) when the statues are likely to be ready and their approximate cost?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). The statues of Lal Lajpat Rai is proposed to be installed on the round-about on Parliament Street near Parliament House and that of Shri Govind Ballabh Pant on the round-about near the corner of the Chelmsford Club (intersection of Raisana Road and Red Cross Road). These statues will be installed as soon as the necessary formalities are completed by the sponsoring organisations. The entire expenditure on the installation of the statues in question will be borne by the non-official organisations who have sponsored the proposals. Government are not, therefore, in a position to give an indication of cost.

I.A.S. and I.P.S Officers

2007. **Shrimati Ramdulari Sinha**: Will the Minister of **Home Affairs** be pleased to place on the Table a statement showing State-wise population and the number of officers of I.A.S. and I.P.C. Cadre recruited from different States so far after the Independence?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): A statement showing the State-wise population and the domicile distribution of officers appointed to the I.A.S. and the I.P.S. on the results of the Competitive Examination so far after Independence is laid on the Table of the House. [Placed in Library, see No. LT-4152/65].

Vacant Plots in Delhi

2008. **Shri Ram Harkh Yadav**: Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have relaxed the time-limit rule for building houses on vacant plots in the Capital;

(b) if so, the reasons therefor; and

(c) the details of the relaxation?